

(b) if so, whether some units which had been set up by that date have yet to be disbursed the subsidy amount due to them;

(c) if so, the details of these units and the amount due to them State-wise; and

(d) the time by which this amount is likely to be disbursed to such units State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF INDUSTRIAL DEVELOPMENT AND DEPARTMENT OF HEAVY INDUSTRY) (SHRIMATI KRISHNA SAHI): (a) Yes, Sir.

(b) to (d) . Following the withdrawal of the Central Investment Subsidy Scheme, the Central Governments advised the State Governments to disburse subsidy to units for non- manufacturing activities by 30 th September, 1989 and for manufacturing activities by 31st December, 1989, provided the projects were approved by the State Level Committee /District Level Committee on or before 30.9.1988 i.e. within the validity period of the Scheme. The disbursement so made by the State Governments would be reimbursed by the Central Government depending on the availability of funds. Only units falling within these guidelines are eligible for reimbursement.

[Translation]

Development of Khadi in Madhya Pradesh and Orissa

3189. SHRI MRUTYUNJAYA NAYAK: Will the PRIME MINISTER be pleased to refer to the reply given on December 12, 1992 to Unstarred Question No. 2746 and state:

(a) whether the information regarding development of Khadi Gramodyog in Madhya Pradesh and Orissa has since been collected;

(b) if so, the details thereof; and

(c) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF SMALL SCALE INDUSTRIES AND AGRO AND RURAL INDUSTRIES) (SHRI M. ARUNACHALAM): (a) to (c) . The Khadi and village Industries Programme in Madhya Pradesh and Orissa are implemented by the respective State KVI Boards, registered institutions and cooperatives. The choice of area for implementation of KVI programmes is done by the implementing agencies as per the skill, potentiality, availability of raw material and infrastructure facilities.

KVIC has dispersed the following funds in the form of Grant and Loan to Madhya Pradesh and Orissa States for implementation of khadi and Village Industries programme during 1991- 92:

	(Rs. in crores)			
	khadi		V.I.	
	Grant	Loan	Grant	Loan
Madhya Pradesh	1.49	0.25	0.43	3.70
Orissa	0.05	0.01	0.15	3.15

In addition to the programmes through directly aided institutions & State Boards, KVIC has sanctioned for Sehore (M.P.) and Chaudwar (Orissa) Rs. 68.40 lakhs & Rs.

12.56 lacs respectively for the Central Sliver Plants, which are being departmentally executed.

[English]

Viability Reports of Burn Standard Company Limited

3190. SHRI HARADHAN ROY: Will the PRIME MINISTER be pleased to refer to the reply given to Unstarred Question No. 3691 on March 18, 1992 and state:

(a) whether the two reports received from the Refractory and Ceramic Workers Union of refractory and Ceramic Units of M/s Burn Standard Co. Ltd. have since been scrutinized by the Union Government;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF INDUSTRIAL DEVELOPMENT AND DEPARTMENT OF HEAVY INDUSTRY) (SHRIMATI KRISHNA SAHI): (a) to (c). One report has already been scrutinized and the recommendations made therein have not been found beneficial to the interest of the company. The other report is being examined by the Government.

Construction of General Pool Accommodation in Kerala

3191. SHRI V.S. VIJAYARAGHAVAN: SHRI KODIKKUNIL SURESH:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the Union Government have constructed general pool accommodations in any of the cities in Kerala for Central Govt. employees stationed there;

(b) if so, the details thereof;

(c) if not, the reasons therefor; and

(d) the names of the cities other than Delhi where General Pool accommodations have been constructed by the union Government for its employees?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI P.K. THUNGON): (a) Yes, Sir. General Pool Accommodation is available at Cochin.

(b) and (c). Type-wise number of quarters available at Cochin is as under:

Type - I	32 Nos.
Type -II	116 Nos.
Type - III	68 Nos.
Type-IV	24 Nos.
Type -v	4 Nos.
Total	244 Nos.

(d) General Pool Accommodation is also available at the following stations, other than Delhi:-

Bombay, Calcutta, Madras, Shimla, Nagpur, Chandigarh, Faridabad, Ghaziabad, Indore, Hyderabad, Bangalore, Lucknow, Agartala, Imphal, Cochin, Kohima, Shillong, Bhopal, Kanpur and Allahabad.

[Translation]

Gas Based Fertilizer Plants

3192. SHRI SURENDRA PAL PATHAK: Will the PRIME MINISTER be pleased to state:

(a) the present state of the gas based fertilizer plants located at babrala and Shahjahanpur, U.P.;